

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/128/2024, IA (IBC)/130/2024, IA (IBC)/122/2024, IA (IBC)/154/2024 in CP(IB) No.166/7/HDB/2019
NAME OF THE COMPANY	Suryajyothi Spinning Mills Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Suryajyothi Spinning Mills Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/128/2024

Present: Ld. Counsel Mr. Mayur Mundra for the Applicant.

Ld. Counsel Ms. M. Vazra Laxmi for the Respondent.

Counter has already been filed. For filing of rejoinder if any, to be filed within a week. **Matter is adjourned to 29.02.2024.**

IA (IBC)/130/2024

Present: Ld. Counsel Mr. Mayur Mundra for the Applicant.

Ld. Counsel Ms. M. Vazra Laxmi for the Respondent.

Ld. Counsel for the Respondent prays time for filing of counter. Prayer is allowed.

Matter is adjourned to 29.02.2024.

IA (IBC)/122/2024

Present: Ld. Counsel Ms. Aditi Sharma for the Applicant.

Ld. Counsel Ms. M. Vazra Laxmi for the Respondent.

For filing of rejoinder, if any, may be filed within a week. **Matter is adjourned to 29.02.2024.**

Contd...

(2)

IA (IBC)/154/2024

Present: Ld. Counsel Mr. S. Rajagopalan for the Applicant.

Ld. Counsel Ms. M. Vazra Laxmi for the Respondent.

Counter has already been filed. For filing of rejoinder, if any, may be filed within a week. **Matter is adjourned to 19.02.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)

Vamsi